

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 28.08.2019 (WEDNESDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 822 of 2019	Esther Malini Victor. Vs. Oriental Bank of Commerce & Ors.	Mahesh Agarwal	Ankit Raj

For Orders

2.	Comp. App. (AT) (Ins) No. 47 of 2019	Kotak Mahindra Prime Ltd. Vs. Bijay Murmuria & Ors. With	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3
3.	Comp. App. (AT) (Ins) No. 48 of 2019	Kotak Mahindra Investment Ltd. Vs. Bijay Murmuria & Ors. With	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3
4.	Comp. App. (AT) (Ins) No. 49 of 2019	Kotak Mahindra Prime Ltd. Vs. Bijay Murmuria & Ors. with	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3
5.	Comp. App. (AT) (Ins) No. 50 of 2019	Kotak Mahindra Investment Ltd. Vs. Bijay Murmuria & Ors.	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3
6.	Comp. App. (AT) (Ins) No.124 of 2019	NBCC (India) Ltd. Vs. Indian Drugs and Pharmaceuticals Ltd	Vipul Ganda Aastha Trivedi Chandreyee Maitra Aman Chaudhary	Brajesh Pandey Vijay laxmi
7.	Comp. App. (AT) No. 203 of 2019	Insuflex Ind Pvt Ltd. Vs. Registrar of Companies Pune, Maharashtra	Abhinav Trehan	
8.	Comp. App. (AT) (Ins) No. 371 of 2019	Synergy Property Development Service Pvt Ltd. Vs. Bellona Estate Developers Ltd.	Balaji Srinivasan	Surekha Raman
9.	Comp. App. (AT) (Ins) No. 432 of 2019	Sudhindra Nath Chatterjee. Vs. Bharath Hi-Tech Builders Pvt Ltd.	Prateek Kumar	Garima Goel
10.	Comp. App. (AT) (Ins) No. 644 of 2019 & I.A No. 2106 of 2019	Darshan Gandhi, Ex-Director, Lok Housing & Constructions Ltd. Vs. USV Pvt. Ltd. & Anr.	Smriti Churiwal	Natrajan-R1 Parth Tandon-SBI

For Admission (Fresh Cases)

11.	Comp. App. (AT) (Ins) No. 865 of 2019	Saran Equipments & Engineers Pvt Ltd. Vs. Pioneer Fabricators Pvt Ltd.	Mohit Nandwani	
12.	Comp. App. (AT) (Ins) No. 866 of 2019	Vinay Kumar Mangalam. Vs. Punjab National Bank & Anr.	G. Ananda Selvam	
13.	Comp. App. (AT) (Ins) No. 867 of 2019	Murlidhar Suganchand Agrawal. Vs. Vijay Kumar V.Iyer. & Ors. (RP)	Atul	
14.	Comp. App. (AT) (Ins) No. 868 of 2019	Bank of Baroda. Vs. Maa Tara Ispat Industries Pvt Ltd. Through Pramod Kumar Singh.	Ritesh Khare	
15.	Comp. App. (AT) (Ins) No. 869 of 2019	Anjan Ghosh. Vs. Asset Reconstruction Company (India) Ltd.	Partha Sil	
16.	Comp. App. (AT) (Ins) No. 870 of 2019	State Bank of India. Vs. Liberty House Group Pte. Ltd.	Jasveen Kaur	
17.	Comp. App. (AT) (Ins) No. 873 of 2019	Yogesh Mehra. Vs. Wind World (India) Ltd. Through its Resolution Professional Shailen Shah.	Kunal G.	

For Admission (After Notice)

18.	Comp. App. (AT) (Ins) No. 601 of 2019	Shweta Vishwanath Shirke & Ors. Vs. The Committee of Creditors & Anr. With	Sankalp Sharma	Siddharth Sharma- R1 Shashank Agarwal-R2 Nitesh Rana-R3 Satendra K. Rai- RP
19.	Comp. App. (AT) (Ins) No. 612 of 2019	Andhra Bank. Vs. Sterling Biotech Ltd. (Through the Liquidator) & Ors With	Siddharth Sharma	Shashank Agarwal
20.	Comp. App. (AT) (Ins) No. 527 of 2019	Sundaresh Bhat, RP for Sterling Biotech Ltd. Vs. Andhra Bank.	Satendra Rai	
21.	Comp. App. (AT) (Ins) No. 719 of 2019	Rohit Chhabra. Vs. Sushil Kumar Gupta & Anr.	Prachi Johri	

22.	Comp. App (AT) (Ins) No. 724 of 2019	Liberty House Group Pte. Ltd. Vs. State Bank of India & Ors. With	Arvind Kumar	Heena George Misha (R-SBI)
23.	Comp. App (AT) (Ins) No. 725 of 2019	Liberty House Group Pte. Ltd. Vs. State Bank of India & Ors.	Arvind Kumar Gupta	Heena George Misha (R-SBI)
24.	Comp. App (AT) (Ins) No. 761 of 2019	Accord Life Spec Pvt Ltd. Vs. Orchid Pharma Ltd & Ors. With	Ravi Raghunath	P.V. Dinesh-R1 Satwnder Singh-R2 Sanjay Kapur-SBI
25.	Comp. App (AT) (Ins) No. 762 of 2019	Accord Life Spec Pvt Ltd. Vs. Orchid Pharma Ltd & Ors.	Ravi Raghunath	R.P.Kapur
26.	Comp. App. (AT) (Ins) No. 406 of 2019	Ajay Agarwal Vs. Shantanu T. Ray, Resolution Professional for AML Steel & Power Ltd & Ors.	Rajesh Bohra	Anant Merathie-R1 R.P. Agrawal- R2&R3 Santanu J. Ray-RP
27.	Comp. App. (AT) (Ins) No. 473 of 2019	Jain Irrigation Systems Ltd. Vs. Sakthi Sugars Ltd.	M.S Vishnu Sankar	
28.	Comp. App. (AT) (Ins) No. 510 of 2019	Imran Iqbal Khan & Anr. Vs. Benteler Trading International GMBH & Anr.	Narender Singh Yadav	PV Dinesh Lzafeer Ahmad- RP
29.	Comp. App. (AT) (Ins) No. 575 of 2019	Enforcement Directorate. Vs. Vishal Ghisulal Jain & Ors. With	Nitesh Rana	Udita Singh-R1 Rajendra Beniwal- R2
30.	Comp. App. (AT) (Ins) No. 576 of 2019	Enforcement Directorate. Vs. Vishal Ghisulal Jain & Ors.	Nitesh Rana	Udita Singh-R1
31.	Comp. App. (AT) (Ins) No. 596-597 of 2019	MTR Foods Pvt Ltd. Vs. Ashish Kanodia, RP of the Maiyas Beverages and Food Pvt Ltd. With	Aishwarya Choudhary	Amit Agrawal-R1 Swapnil Gupta-R2 Kaustav Saha-R4
32.	Comp. App. (AT) (Ins) No. 598-600 of 2019	Peepul Capital Fund III LLC. Vs Ashish Kanodia, RP of the Corporate Debtor & Ors.	Aakarshan Sahay	Amit Agrawal-R1 Swapnil Gupta-R2 Kaustav Saha-R4

33.	Comp. App (AT) (Ins) No. 728 of 2019	Pacific World Shipping PTE Ltd. Vs. Dadi Impex Pvt Ltd., Through Promoters Anand Prakash Choudhari and Mrs. Manju Choudhari & Anr.	Ankur Kashyap	Ekta Bhasin
34.	Comp. App. (AT) (Ins) No. 740 of 2019	Simplex Infrastructures Ltd. Vs. Nitesh Estates Ltd.	S.Jalan	V.Shyamohan

Note: The Court will rise at 01: 00 PM.

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By Order

-sd/-

Registrar